

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 257
13(ND)/2016
Cont.A./2(ND)202

IN THE MATTER OF:
Sh. Rajeev Behl

... **Applicant/Petitioner**

Vs.

M/s. S. S. Con-Build Pvt. Ltd. & Ors

... **Respondent**

Under Section: 397/398

Order delivered on 24.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 26.03.2021


(T.S. SINGH)
COURT OFFICER